## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## EP 2 OF 2015 & IA NOS. 466, 482, 483 OF 2015 & IA NOS. 78, 79, 119 OF 2016 & IA NO. 306 OF 2017 IN APPEAL NOS. 76 & 82 OF 2013

Dated: 3<sup>rd</sup> August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Eastern India Powertech Ltd. ... Petitioner (s)

Vs.

Assam Power Distribution Co. Ltd. & Ors. ... Respondent(s)

Counsel for the Petitioner (s) : Mr. Krishnan Venugopal, Sr. Adv.

Mr. V.P. Singh Mr. Aditya Jalan Mr. Priyank Mr. Paresh

Ms. Trishala Kulkarni Mr. Sushil Jethmalani

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Mr. Avijit Roy Mr. Shubham Arya

Mr. A.K. Goswami (Rep APDCL) for R-1 & 2

Mr. Sanjay Sen, Sr. Adv. Mr. Pragyan Sarma

Ms. Anandini Kumari for R-4

## **ORDER**

We have heard learned counsel for the petitioner.

List the matter for further hearing on 8th August, 2017 at 2:30 p.m.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson